

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *12**

**TO BE ANSWERED ON THE 11th DECEMBER, 2018 / AGRAHAYANA 20, 1940
(SAKA)**

BAN ON INSURGENT GROUPS

***12. ADV. M. UDHAYAKUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to ban insurgent groups in the country;

(b) if so, the details thereof;

(c) whether it is true that the Government had received several requests from the State Governments in this regard; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *12 FOR 11TH DECEMBER, 2018.

(a) to (d): The Unlawful Activities (Prevention) Act, 1967 (UAPA) provides for declaration of an association as unlawful and listing of organisations in the First Schedule as Terrorist Organisations. So far, the Government has listed 39 organisations in the First Schedule of UAPA as Terrorist Organisations (as at Annexure-I) and has declared 10 organisations as Unlawful Associations (as at Annexure-II).

Law Enforcement Agencies of the Centre and the States take action as per law against individuals / groups, engaged in terrorist / unlawful activities.

The Central Government receives recommendations/information from the State Governments/Central Agencies for declaring associations as unlawful and listing organisations as terrorist organisations from time to time and action is taken as per the provisions of UAPA.

ANNEXURE – I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. *12 FOR 11TH DECEMBER, 2018.**

LIST OF BANNED TERRORIST ORGANISATIONS UNDER SECTION 35 OF UAPA

- 1. Babbar Khalsa International**
- 2. Khalistan Commando Force**
- 3. Khalistan Zindabad Force**
- 4. International Sikh Youth Federation**
- 5. Lashkar-E-Taiba/Pasban-E-Ahle Hadis**
- 6. Jaish-E-Mohammed/Tahrik-E-Furqan**
- 7. Harkat-UI-Mujahideen or Harkat-UI-Ansar or Harkat-UI-Jehad-E-Islami or Ansar-UI-Ummah (AUU).**
- 8. Hizb-UI-Mujahideen/ Hizb-UI-Mujahideen Pir Panjal Regiment**
- 9. Al-Umar-Mujahideen**
- 10. Jammu and Kashmir Islamic Front**
- 11. United Liberation Front of Assam (ULFA)**
- 12. National Democratic Front of Bodoland (NDFB) in Assam**
- 13. People's Liberation Army (PLA)**
- 14. United National Liberation Front (UNLF)**
- 15. People's Revolutionary Party of Kangleipak (PREPAK)**
- 16. Kangleipak Communist Party (KCP)**
- 17. Kanglei Yaol Kanba Lup (KYKL)**
- 18. Manipur People's Liberation Front (MPLF)**
- 19. All Tripura Tiger Force**
- 20. National Liberation Front of Tripura**
- 21. Liberation Tigers of Tamil Eelam (LTTE)**
- 22. Students Islamic Movement of India**
- 23. Deendar Anjuman**
- 24. Communist Party of India (Marxist-Leninist) -- People's War, all its formations and front organizations**

25. **Maoist Communist Centre (MCC), all its formations and Front Organisations**
26. **Al Badr**
27. **Jamiat-ul-Mujahideen**
28. **Al-Qaida/ Al-Qaida in Indian Sub-continent (AQIS) and all its manifestations.**
29. **Dukhtaran-E-Millat (DEM)**
30. **Tamil Nadu Liberation Army (TNLA)**
31. **Tamil National Retrieval Troops (TNRT)**
32. **Akhil Bharat Nepali Ekta Samaj (ABNES)**
33. **Organisations listed in the Schedule to the U.N. Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Order, 2007 made under section 2 of the United Nations (Security Council) Act, 1947 and amended from time to time.**
34. **Communist Party of India (Maoist) all its formations and front organizations.**
35. **Indian Mujahideen, all its formations and front organizations.**
36. **Garo National Liberation Army (GNLA), all its formations and front organizations.**
37. **Kamatapur Liberation Organisation, all its formations and front organizations.**
38. **Islamic State/ Islamic State of Iraq and Levant/ Islamic State of Iraq and Syria/ Daish/ Islamic State in Khorasan Province (ISKP)/ ISIS Wilayat Khorasan/ Islamic State of Iraq and the Sham-Khorasan (ISIS-K) and all its manifestations.**
39. **National Socialist Council of Nagaland (Khaplang) [NSCN(K)], all its formations and front organisations.**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. *12 FOR 11TH DECEMBER, 2018.**

LIST OF UNLAWFUL ASSOCIATION UNDER UAPA

- 1. Students Islamic Movement of India (SIMI)**
- 2. United Liberation Front of Asom (ULFA)**
- 3. National Democratic Front of Boroland (NDFB)**
- 4. Meitei Extremist Organisation of Manipur, namely-**
 - (a) Peoples' Liberation Army (PLA)**
 - (b) United National Liberation Front (UNLF)**
 - (c) Peoples' Revolutionary Party of Kangleipak (PREPAK)**
 - (d) Kangleipak Communist Party (KCP)**
 - (e) Kanglei Yaol Kanba Lup (KYKL)**
 - (f) Manipur People's Liberation Front (MPLF)**
 - (g) Revolutionary Peoples' Front (RPF)**
 - (h) CorCom (Conglomerate of six valley based UG outfits)**
- 5. All Tripura Tiger Force (ATTF)**
- 6. National Liberation Front of Tripura (NLFT)**
- 7. Hynniewtrep National Liberation Council (HNLC)**
- 8. Liberation Tigers of Tamil Eelam.**
- 9. National Socialist Council of Nagaland (Khaplang)**
- 10. Islamic Research Foundation (IRF)**
